Shortage of Small Denomination Notes and Small Coins in Raniganj Coal Belt

857. DR. SUDHIR ROY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware of the fact that due to scarcity of small denomination notes and small coins, the people of Raniganj coal-belt are facing hardships;
- (b) if so, whether Government have instructed the concerned authorities to supply small denomination notes and small coins adequately to the State Bank of India, Raniganj to ease the situation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) There have been complaints about shortage of small denomination notes and coins in the area.

(b) and (c). Supplies of small denomination notes and coins are being regularly arranged to State Bank of India, Raniganj consistent with available stocks. The supplies arranged since January 1985 are detailed below:

(Value in thousands of rupees)

Period	Rs.2 notes	Re. 1 notes/coins	Small coins
January-March 1985	800	275	48
April-June 1985			116
July-September 1985	1200	475	72
October, 1985	200	1000	

Reserve Bank of India has instructed their Calcutta Office to keep up regular supplies of small denomination notes and coins to State Bank of India, Raniganj.

Setting up of Currency Note Prining Press at Panagarh in West Bengal

858. SHRI PURNA CHANDRA MALIK: Will the Minister of FINANCE be pleased to state;

- (a) whether any progress has been made in regard to setting up of currency note printing press at Panagarh in West Bengal; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The site for setting up of new currency note press has been tentatively decided to be Panagarh in West Bengal. The Defence authorities who own the land have sent their offer which is under consideration. An Officer-on-Special Duty has been appointed and he is working on the preparation of a feasibility Report.

Concessions Given to Corporate Sector in Central Budget

859. SHRI MATILAL HANSDA: Will the Minister of FINANCE be pleased to state:

- (a) the details of the concessions given to the corporate sector in the Central Budgets for 1984-85 and 1985-86; and
- (b) the details of the revenue loss to be incurred (in Rupees) on this account?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The brief particulars of concessions in respect of direct taxes given to the corporate sector through the Finance Act, 1984 and the Finance Act, 1985 are listed in the statement given below.

(b) The net effect of the Budget proposals for the financial year 1984-85 in the field of direct taxes relating to corporate taxpayers was a loss of Rs. 20 crores. The net effect of the Budget proposals for the financial year 1985-86 was a gain of Rs. 248 crores in respect of corporation tax and a loss of Rs. 170 crores in respect of interest tax. The levy of Interest Tax has since been discontinued in respect of interest accruing or arising to scheduled banks after 31st March, 1985.